

THE HIGH COURT OF MEGHALAYA AT SHILLONG

Dated 8th May, 2019

NOTIFICATION

HCM/II/242/2016/Estt/1989

As resolved in the Full Court Meeting held on 03.05.2019, in terms of Rule 15 of the Meghalaya Higher Judicial Service Rules 2015, the following Grade-I Judicial Officers are placed in Selection Grade of Rs. 57700-1230-58930-1380-67210-1540-70290/- plus allowances as admissible with immediate effect.

1. Shri. Allenby M Ripnar, MHJS.
2. Shri. Ehboklang Kharumnuid, MHJS.
3. Shri. Noor Ain Khan, MHJS.
4. Smti. Belma Mawrie, MHJS.
5. Smti. Gasalyn Rani, MHJS.

By Order,

REGISTRAR (ADMN.)

Memo. No.HCM/II/242/2016/Estt/1989A

Dated 8th May, 2019

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, for his Lordship's information.
2. The Private Secretary to Hon'ble Mr. Justice H.S.Thangkhiew, Judge, for his Lordship's information.
3. The I/C. Secretary to the Government of Meghalaya, Law Department.
4. The Accountant General (A&E), Meghalaya, Shillong for information and for necessary action.
5. Shri. Allenby M Ripnar, Grade-I Judicial Officer, Nongstoin.
6. Shri. Ehboklang Kharumnuid, Grade-I Judicial Officer, Jowai.
7. Shri. Noor Ain Khan, Grade-I Judicial Officer, Shillong.
8. Smti. Belma Mawrie, Grade-I Judicial Officer, Shillong.
9. Smti. Gasalyn Rani, Grade-I Judicial Officer, Nongpoh.
10. The Deputy Registrar- II (Accounts), High Court of Meghalaya, for information and necessary action.
11. The System Analyst, High Court of Meghalaya, for uploading the same in the official website.
12. Office file.


REGISTRAR (ADMN.)